

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
9	2.8.94.	<p>Heard Mr. Tripathy, learned counsel for the applicant and Mr. B. B. Patnaik, and Mr. U. B. Mohapatra, learned Addl. S. C. (C) learned counsel for the intervenor. It is understood that Employment Exchange has sponsored a list of candidates for the post of Extra-Departmental Delivery Agent of Sitaleswar Branch Post Office under Cuttack North Postal Division. The Superintendent of Post Offices, Cuttack North Division, is free to select the best candidate who, in his opinion, fulfills all the conditions, including experience. The same may be done within a reasonable date.</p> <p>2. Mr. Tripathy is not very sure whether Shri Harihar Panda's name has been sponsored by the Employment Exchange. Shri Panda is given an opportunity for applying for the post of Extra-Departmental Delivery Agent for Sitaleswar Branch Post Office and he can may be considered along with others, if the selection has not been concluded yet.</p> <p>3. Thus, O.A. is accordingly disposed of.</p>	<p>OS. No. 6 dt. 15.7.94</p> <p>A copy of OS. No. 6 dt. 15.7.94 may be given to opp. parties by post.</p> <p><i>Sah 18/7</i></p> <p><i>Mem 18.7.94</i></p> <p>OS. No. 6 may be seen.</p> <p>Adj. to 20.7.94 box bearing orders (part. heard) (D.B.)</p> <p><i>Sah 19/7</i></p> <p><i>Mem 19/7</i></p> <p>OS. No. 8 dt. 2.8.94</p> <p>A copy of above order may be given to the counsel for both sides.</p> <p><i>Sah 21/8</i></p> <p><i>Mem 21/8</i></p>

Received Copy 8-10-94
5/8/94

Received the
copy of the order
on 8-10-94
S. O.
M. T. A. S.